## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NOS. 1007 & 1004 OF 2017 IN DFR NO. 3172 OF 2017

Dated: 6<sup>th</sup> December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

## In the matter of:

Appellant(s)
 Respondent(s)

Counsel for the Appellant (s) : Ms. Anshula Laroiya Counsel for the Respondent(s) : Ms. Dipali Sheth for R-2

## <u>ORDER</u>

List the matter on 20.12.2017.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

mk/kt